

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 279 of 2013 &
I.A. No. 102 of 2014**

Dated : 26th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd.
Versus
Gujarat Electricity Regulatory
Commission & Ors.**

..... Appellant(s)

..... Respondent(s)

Counsel for the Appellant(s):

**Mr. M.G. Ramachandran
Ms. Swapna Seshadri**

Counsel for the Respondent(s):

**Mr. Amit Kapur
Ms. Poonam Verma
Mr. Gaurav Dudeja for R. 76
Mr. Buddy A. Ranganadhan for R.7**

**Mr. Shekhar P. Jha for R.77
Mr. Sunil Puri
Mr. M.N.Marfatia for R. 16, 29, 67 & 78
Mr. Nishant Katoch for R.40, 57 & 60
Mr. Sitesh Mukherjee
Mr. Aniket Prasoon for R-9**

**Mr. Piyush Joshi
Mr. Any Gupta for R-57
Mr. Hemant Sahai for R-20, 26 & 23
Mr. Rajiv Yadav for R.1
Mr. Rupesh Kumar
Mr. Pravesh Bahugona for R.73
Mr. Deepak Khurana
Mr. Vikas Mishra for R-17 & 45
Ms. Manisha T Karia for R-39
Mr. Sanjeev Kumar
Mr. Udayan Yadav for R-12,21,30 & 47
Mr. Matru Gupta Mishra
Mr. S.R. Pandey (Rep.) for R.1
Ms. Ruth Elwin for R-42**

ORDER

We have heard the learned counsel for the respondents.

Post the matter for the rejoinder submissions of
Mr. M.G. Ramachandran on **27.05.2014 at 4:00 PM**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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